

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA

UNSTARRED QUESTION NO. 2253
ANSWERED ON 09.08.2023

Action plan for achieving literacy and numeracy

2253. **Shri K.R. Suresh Reddy:**

Will the Minister of *Education* be pleased to state:

- (a) whether Government has drawn any action plan to ensure that all youth and adults, both men and women, achieve literacy and numeracy by 2030;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has taken adequate steps to also ensure that all children have access to quality education with an equitable and inclusive classroom environment that takes care of their diverse background, multi-lingual needs, different academic abilities and make them active participants in the learning process; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) & (b): The introduction of NEP 2020 says “The global education development agenda reflected in the Goal 4 (SDG4) of the 2030 Agenda for Sustainable Development, adopted by India in 2015 - seeks to “ensure inclusive and equitable quality education and promote lifelong learning opportunities for all” by 2030.”

In order to ensure literacy and numeracy among all youth and adults both men and women aged 15 years and above, in India, the government has been implementing various Schemes from time to time that have significantly converted non literates into literates.

At present, a new centrally sponsored scheme, namely Nav Bharat Saksharta Karyakram popularly known as “ULLAS: Understanding of Lifelong Learning for All in Society” aligned with the National Education Policy 2020 has been approved by the Government of India. The aim of the scheme is to support all the States and Union Territories

in promoting literacy among non-literates across the country covering 5.00 crore non-literates under Foundational Literacy and Numeracy with a financial outlay of Rs.1037.90 crore (Central Share: Rs.700.00 crore and State Share: Rs.337.90 crore) during the implementation period from 2022-23 to 2026-27.

(c) & (d): The Ministry of Education is implementing an integrated centrally sponsored scheme for School Education- Samagra Shiksha since 2018-19. The scheme has been redesigned and aligned with the recommendations of the National Education Policy, 2020. It aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participant in the learning process.

An amount of Rs.37452.47 crore has been allocated under Samagra Shiksha for the current Financial Year 2023-24.

The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha. The scheme provides support for the implementation of the RTE Act and has now been aligned with the recommendations of the National Education Policy (NEP) 2020. It aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under the Scheme, financial assistance is provided to the States and UTs for providing equitable and qualitative education including primary education in rural areas, to implement various interventions including up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, free uniforms to eligible children and free text books at elementary level, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. The norms for special training is Rs.6000/- per child per annum for non-residential training and Rs.20,000/- per child per annum for residential training.
